

## Kumar Vs Inspector Of Police

**Court:** Madras High Court (Madurai Bench)

**Date of Decision:** April 22, 2024

**Acts Referred:** Indian Penal Code, 1860 " Section 120B, 397, 411, 457

**Hon'ble Judges:** B.Pugalendhi, J

**Bench:** Single Bench

**Advocate:** Varadharajan.V, T.Senthil Kumar

### Judgement